

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08-07-2021 AT 2.30 PM THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/14(CHE)/2021  
IN  
PETITION NUMBER : IBA/92/2019  
NAME OF THE PETITIONER : UCO Bank  
NAME OF THE RESPONDENTS : G Ramachandran (RP)  
Sai Regency Power corporation Pvt Ltd  
UNDER SECTION : Sec 60(5) of IBC, 2016

(13)

[MA/14(CHE)/2021 IN IBA/92/2019]

**ORDER**

Ld. Counsel Mr. Bhagavath Krishnan for the Applicant is present. The Liquidator is represented by Ld. Counsel Mr. M.D. Srinivasan.

This application was filed challenging the rejection of the claim by the then RP. Since the company is already under liquidation, this application has become infructuous.

The Applicant is permitted to file fresh application in respect of other reliefs sought for in the application.

With these observations, this MA/14(CHE)/2021 stands **dismissed as infructuous.**

-sd-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)

vs